THE HIGH COURT OF MEGHALAYA SHILLONG

<u>NOTIFICATION</u>

Dated, Shillong 24th February, 2016

No. HCM-II/370/2013/462 : As per Notification No. K.11017/01/2016-US.I dated 19th February, 2016 received from Joint Secretary to the Government of India, Ministry of Law & Justice wherein the President of India is pleased to appoint Shri Dinesh Maheshwari, Judge of the Allahabad High Court to be the Chief Justice of Meghalaya High Court, it is hereby notified that Hon'ble Mr. Justice Dinesh Maheshwari has accordingly assumed charge as the Chief Justice of the High Court of Meghalaya in the forenoon of the 24th February, 2016.

REGISTRAR GENERAL

Dated, Shillong 24th February, 2016

Memo No.HCM-II/370/2013/462 A Copy for information to:-

- The Joint Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi, with reference to his Notification No. K.11017/01/2016-US.I dated 19th February, 2016.
- 2. The Chief Secretary to the Government of Meghalaya, Shillong.
- 3. The Secretary General, Supreme Court of India, New Delhi.
- 4. The Secretary to the Governor of Meghalaya, Shillong.
- 5. The Special Secretary to the Government of Meghalaya, Law Department, Shillong.
- 6. The Secretary to the Chief Minister, Meghalaya, Shillong.
- 7. The Advocate General, Meghalaya, Shillong.
- The Accountant General (A&E), Meghalaya, Shillong, with a copy of Notification No. K.11017/01/2016-US.I dated 19th February, 2016.
- 9. The Registrar General,____
- 10. The District and Sessions Judge, _____
- 11. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- *12. The Judge, KHADC/JHADC/GHADC.*
- 13. The Registrar / Secretary to all the Central Administrative Tribunals
- 14. The Registrar / Secretary to all the National Green Tribunals

- 15. The Deputy Commissioner, ____
- 16. The Joint Registrar –cum- OSD in the Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 17. The Joint Registrar –cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 18. The Private Secretary to Hon'ble Mr. Justice Dinesh Maheshwari, Chief Justice, High Court of Meghalaya, Shillong.
- 19. Shri T. Dkhar, State Informatic Officer, NIC, Meghalaya State Center, Shillong for information and necessary action
- 20. The President / Secretary ____
- 21. The System Analyst to up load the same in the High Court Website.
- 22. The Accountant -cum- Cashier, High Court of Meghalaya, Shillong, with a copy of Notification No. K.11017/01/2016-US.I dated 19th February, 2016 for necessary action.
- 23. Notice Board.
- 24. Guard File.
- 25. Office File.

<u>REGISTRAR GENERAL</u>